

- (viii) Conservation fodder for lean period; production and management of live-stock;
- (ix) Development of appliances for harnessing solar energy (solar cooker, solar water heater, solar cabinet dryer).
- (d) No, Sir.
- (e) Question does not arise.

[Translation]

Import of Urea

1554. SHRI RAM KRIPAL YADAV :
SHRI MOHAMMAD ALI ASHRAF FATMI :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

- (a) the policy of the Government regarding the import of urea;
- (b) the names of companies importing urea at present.
- (c) the names of countries from which urea is being imported at present; and
- (d) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) :
(a) and (b) At present, urea is under price, distribution and movement control of the Government. The imports of urea on Government account are made for bridging the gap between demand and indigenous availability. According to the existing policy, urea imports are canalised only through designated canalising agencies, viz. MMTC Ltd., State Trading Corporation of India Ltd. (STC) and Indian Potash Ltd. (IPL).

(c) and (d) The quantities of urea imported from different countries during 1996-97 upto Feb. '97 are as under :

Name of Country	Quantity (in lakh tonnes)
1	2
Bangladesh	1.44
CIS	6.84
Kuwait	3.86
Libya	2.14
Qatar	2.95
Romania	1.60

1	2
Saudi Arabia	2.98
UAE	1.47
Total	23.28

Sugar Production and Requirement

1555 SHRI SURENDRA YADAV :
JUSTICE GUMAN MAL LODHA :

Will the Minister of FOOD be pleased to state :

(a) whether the Government have recently announced several incentives for setting up of new sugar mills in the country.

(b) if so, the details thereof.

(c) whether the present installed production capacity of sugar in the country is more than the requirement of sugar in the country.

(d) if so, the estimate of the Government in regard to its requirement and production capacity. and

(e) the schemes of the Government to utilise the whole production properly ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :
(a) and (b) The Government have approved an Incentive Scheme for new sugar factories and expansion projects to whom letters of intent/industrial licences have been issued after 31.3.1994. The percentage of incentive including the normal free sale quota for new and expansion projects is given in the Statement.

(c) to (e) The annual installed sugar production capacity in the country as on 31.1.1997 was 131.079 lakh tonnes as against our requirement of sugar for the season 1996-97 of about 138 lakh tonnes. However, with the carry over stock of the previous season and the production of this season, there would not be any difficulty in meeting the requirement of sugar of the current sugar season. The Government is following the policy of partial control. Under this policy, 40% of the total production is procured for distribution through Public Distribution System (PDS) and the balance 60% is allowed to be sold in the open market through the mechanism of monthly releases. The export of sugar is also allowed out of the surplus stocks of freesale sugar.

Statment

Statement Showing Percentage of Additional Free Sale Quota Including Normal Free Sale Quota under New Incentive Scheme

Year	New 2500 TCD		Expansion 1250 TCD to 2500 TCD		Expansion 2500 TCD to 5000 TCD	
	HRA	ORA	HRA	ORA	HRA	ORA
1st	100	100	85	100	80	90
2nd	100	100	85	100	80	90
3rd	100	100	85	100	80	90
4th	100	100	85	100	80	90
5th	100	100	85	100	80	90
6th		100				
7th		100				
8th		100				

Note : (i) Ceiling :—

50,000 M.T.
for HRA and
44,000 M.T.
for O.R.A.

25,000 M.T.
for HRA &
22,000 M.T.
for ORA with
respect to
excess
production.

50,000 M.T. for HRA
and 44,000 M.T. for
ORA with respect to
excess production.

(ii) HRA indicates High Recovery Area and ORA indicates Other Recovery Area.

Development of Mini Sugar Mills

1556. SHRI AMAR PAL SINGH : Will the Minister of FOOD be pleased to state :

(a) whether there is any scheme under consideration of the Government for the development of Mini sugar industry in the interest of the cane growers;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) At present there is no scheme under consideration of the Government for the development of Mini Sugar Industry.

(b) Question does not arise.

(c) The Minimum Economic Capacity has been considered to be 2500 TCD.

Ban on Import of Arms and Guns

1557. DR. BALIRAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have imposed any ban on the import of revolvers, rifles and guns;

(b) if so, the reasons therefor;

(c) whether the arm-licence holders have to purchase arms from the domestic market at the high prices; and

(d) if so, the steps being taken by the Government to check increasing prices of the arms ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Keeping in view the law and order situation prevailing in some parts of the country, a ban on import of firearms for personal use was imposed with effect from 13.11.1986. At present import is permissible under Transfer of Residence Rules under certain conditions, and to the sports persons for sports purposes on the recommendations of the Ministry of Human Resource Development, Deptt. of Youth Affairs & Sports.

(c) and (d) The genuine needs of the public for firearms are broadly met by the arrangements indicated below :

(i) Non Prohibited bore ML and BL guns manufactured in private sector also and available to the licence